

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2329  
ANSWERED ON:17.08.2006  
INTEGRATED MANAGEMENT PLAN FOR HAMPPI.  
Madhwaraj Smt. Manorama;Shivanna Shri M

**Will the Minister of CULTURE be pleased to state:**

- (a) Whether the Union Government has received the views of UNESCO and the Government of Karnataka on the Draft Integrated Management Plan for Hampi;
- (b) If so, the details in this regard;
- (c) The further action taken or being taken to implement the said Plan; and
- (d) If not, the reasons for the delay?

**Answer**

MINISTER FOR TOURISM AND CULTURE (SHRIMATI AMBIKA SONI)

(a) & (b) Yes, Sir. The comments of UNESCO World Heritage Centre on the draft Integrated Management Plan for Hampi was received wherein they have suggested that the State Party may consider reorientation of the current management plan in order to ensure that the research already carried out is reflected and incorporated into a realistic, pragmatic and operational Integrated Management Plan. Other observations made by the World Heritage Centre on the draft management plan include

- (i) The management plan may redefine the outstanding universal value of the site,
- (ii) State Party may consider future re-nomination / extension of the Hampi site as a cultural landscape,
- iii) The management plan document should realistically put a management system in place, and
- (iv) The Hampi Management Authority should be fully involved in the planning process.

(c) & (d) : In the light of the observations of UNESCO World Heritage Centre and detailed discussion with other stakeholders, a volume on "Operationalizing the Integrated Management Plan" was prepared. Copies of the same have been circulated to the UNESCO.

Other follow up actions on the implementation of the Integrated Management Plan have been taken up by the Hampi World Heritage Area Management Authority and Archaeological Survey of India. These include:

- (a) Preparation of the base map for the area under Hampi Authority.
- (b) Setting up of the Technical Unit in the Authority.
- (c) Preparation of interim urban development guidelines.
- (d) Preparation of inventory of cultural resource located within the jurisdiction of Hampi World Heritage Area Management Authority (excluding ASI monuments).
- (e) Documentation of vernacular architecture.
- (f) Invitation of public views to the draft Master Plan of Hampi.
- (g) Draft conservation action plan for Archaeological Survey of India protected monuments.